

11.10 hrs.

(iv) CONSTITUTION (ONE HUNDRED AND SECOND AMENDMENT)

BILL, 2003 *

(Amendment of article 54, omission of articles 239AA and 239AB

and insertion of new article 371J)

Title: Introduction of the Constitution (One hundred and second Amendment) Bill, 2003 (Amendment of article 54, omission of articles 239AA and 239AB and insertion of new article 371 J).

THE DEPUTY PRIME MINISTER AND IN CHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI L.K. ADVANI: I introduce the Bill.
